

SHRI ANADICHARAN DAS: Sir, I introduce the Bill.

SHRI PIUS TIRKEY: Sir, I introduce the Bill.

15.33 hrs

CEILING ON WAGES BILL*

[English]

SHRI S.B. SIDNAL (Belgaun): Sir, I beg to move for leave to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith. "

The Motion was adopted.

SHRI S.B. SIDNAL: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 44, etc.)

15.34 hrs

[English]

SHRI MORESHWAR SAVE (Aurangabad): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI MORESHWAR SAVE: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 244, etc-)

15 33 1/2 hrs.

[English]

SHRI PIUS TIRKEY (Alipurduars): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

PLACES OF WORSHIP (SPECIAL PROVISIONS) REPEAL BILL*

15.34 hrs

[English]

SHRI MORESHWAR SAVE: Sir, I beg to move for leave to introduce a Bill to repeal the Places of Worship (Special Provisions) Act, 1991.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill to repeal the Places of Worship (Special Provisions) Act, 1991. "

The motion was adopted.